

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 83 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Hemant Chandra Seth, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Dehradun from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 84 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Yash Paul Sharma, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Rishikesh, District Dehradun from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 85 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Rattan Lal, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Hardwar from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

(Signature)

No. 86 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Babu Ram, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Hardwar from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 87 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Jai Pal Singh, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Haldwani, District Nainital from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 88 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel, Government of Uttarakhand, Sri Vijandra Pal Singh, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Kotdwar, District Pauri Garhwal from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

No. 89 /UHC/Admin.A/2012

Dated: April 27, 2012.

In exercise of powers conferred under section 13 of Code of Criminal Procedure, 1973 read with Uttar Pradesh Petty Offences (Trial by Special Judicial Magistrates) Rules, 1997 (as applicable to Uttarakhand) and pursuant to letter no. 496/Ek-1-2012-26(1)/2003 dated 25.04.2012 of Addl. Secretary, Personnel,

Grandpal

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Government of Uttarakhand, Sri Ram Lal, a retired H.J.S. officer, is appointed as Special Judicial Magistrate at Kashipur, District Udham Singh Nagar from 01.03.2012 till continuance of the post i.e. 28.02.2013 or till the abolition of the post, whichever is earlier, on the pay drawn by him at the time of retirement, less the amount of pension drawn by him before commutation.

By Order of the Court,

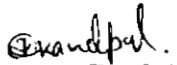
Sd/-
(Ram Singh)
Registrar General.

No. 1846 /XIII-e-1/Admin.A/2009

Dated: April 27, 2012.

Copy forwarded for information and necessary action to: -

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun
3. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Dehradun, Hardwar, Nainital, Pauri Garhwal, and Udham Singh Nagar.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. P.P.S. to Hon'ble the Chief Justice.
10. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
11. Registrar (Judicial), Registrar (Protocol), & Additional Registrar.
12. P.S. to Registrar General.
13. Senior Treasury Officer, Dehradun, Hardwar, Nainital, Pauri Garhwal and Udham Singh Nagar.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A